

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2020

**THROUGH VIDEO CONFERENCING**

**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 84/BB/2019	For hearing IA 308/2020 IA 326/2020 - CIRP	Sec 7 of I&B code 2016	M/s Pratap Chandra Pandhy & Ors	Abhay Kumar Das/Aruni Poddar, Advocates	M/s Dreamz Infra India Ltd	Ashok Kriplani, RP Mahesh chowdary for RP

ADVOCATE FOR PETITIONER/s:

Shri. Mahesh Chowdary.  
for RP

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Shri Mahesh Chowdary, Learned Counsel for the RP through Video Conference. Post the case on 14.09.2020

  
MEMBER (T)

  
MEMBER (J)

BY

**Verified**

  
Court Officer